

Constitution of Benches at Lucknow Bench of the Court with effect from 20th May, 2013

1	<p>Hon. Uma Nath Singh, J. Hon. Mahendra Dayal, J. (Court No. 1)</p> <p>Hon. Uma Nath Singh, J. (On Friday at 3.00 p.m.)</p>	<p>(a) Fresh Public Interest Litigation (except assigned matters), Special Appeals, Environmental Matters, Writs relating to Land Acquisition, Writs relating to Tolls on River Bridge in U.P. and Writs relating to Mines and Minerals for Orders, Admission and Hearing including Bunch cases, (b) Fresh Misc. Writs from the year 2011 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Starting from the oldest cases of the above category for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p> <p>Expedite Applications and Matters U/s 11 of Arbitration and Conciliation Act, 1996.</p>
1A	<p>Hon. Mahendra Dayal, J. (On Friday at 3.00 p.m.) (Court No. 21)</p>	<p>Oldest Misc. Writs for Hearing</p>
2	<p>Hon. Imtiyaz Murtaza, J. Hon. Vinay Kumar Mathur, J. (Court No. 2)</p>	<p>(a) Public Interest Litigation (assigned matters as per the order of Hon'ble The Chief Justice) for Orders, Admission, Hearing and Final Hearing including Bunch cases; and (b) Fresh Habeas Corpus Writs, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch Cases.</p>
3	<p>Hon. A. Mateen, J. Hon. Ashwani Kumar Singh, J. (Court No. 25)</p>	<p>(a) Fresh Contempt Appeals, Government Criminal Appeals and application for leave u/s 378(4) Cr.P.C., Appeals arising out from POTA and Criminal Revisions for Orders, Admission, Hearing and Final Hearing including Bunch cases; and (b) Fresh Criminal Appeals and Capital Sentence cases for Order, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Starting from the oldest cases of the above category for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
4	<p>Hon. Devi Prasad Singh, J. Hon. Ashok Pal Singh, J. (Court No. 27)</p>	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>

5	Hon. Rajiv Sharma, J. Hon. Dr Satish Chandra, J. (Court No. 24)	<p>(a) Fresh F.A.'s, F.A.F.O.'s and Family Court Appeals, Income Tax Appeals and References, Central Excise Appeals, Writs relating to Tax Matters, Excise, Central Taxation, Writs relating to Recovery including Tax recovery matters for Orders, Admission and Hearing including Bunch cases, and</p> <p>(b) Listed Misc. Writs starting from the oldest upto the year 2010 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
6	Hon. S.S. Chauhan, J. (Court No. 22)	<p>(a) Fresh Service Writs other than Government Service from the year 2011 for Orders, Admission and Hearing including Bunch Cases, and</p> <p>(b) All Fresh and Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments from the year 2011 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
7	Hon. Shri Narayan Shukla, J. (Court No. 3)	<p>Listed Misc. Writs (including Educational and Society Matters) from the year 2003 to 2010 for Orders, Admission and Hearing including Bunch cases.</p> <p>AND</p> <p>Listed Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land upto the year 1990 for Orders, Admission and Hearing including Bunch Cases</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
8	Hon. Ajai Lamba, J. (Court No. 26)	<p>Fresh Service Writs relating to Government Service from the year 2011 for Orders, Admission and Hearing including Bunch cases.</p> <p>AND</p> <p>Fresh Civil Contempt from the year 2012 for Orders, Admission and Hearing including Bunch cases</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

9	Hon. Shabihul Hasnain, J. (Court No. 6)	Listed Service Writs relating to Government Service upto the year 2010 for Orders, Admission and Hearing including Bunch cases. AND Listed Civil Contempt upto the year 2011 for Orders, Admission and Hearing including Bunch cases <u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. <u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.
10	Hon. D.K. Arora, J. (Court No. 20)	Fresh Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land from the year 1991 for Orders, Admission and Hearing including Bunch Cases <u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. <u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.
11	Hon. Anil Kumar, J. (Court No. 18)	(a) Fresh Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch cases and, (b) Fresh Application upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary for Orders, Admission and Hearing including Bunch cases and, (c) Listed Misc. Writs (including Educational and Society Matters) upto the year 2002 for Orders, Admission and Hearing including Bunch cases. <u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. <u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.
12	Hon. Ritu Raj Awasthi, J. (Court No. 5)	Fresh Misc. Writs (including Educational and Society Matters) from the year 2011 , Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch cases. <u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. <u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.
13	Hon. S.V.S. Rathore, J. (Court No. 28)	Fresh Applications u/s 482 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases. <u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases. <u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.

14	Hon. Sudhir Kumar Saxena, J. (Court No. 23)	<p>Fresh F.A.F.O.s, Civil Revisions for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
15	Hon. Devendra Kumar Upadhyaya, J. (Court No. 10)	<p>(a) Listed Service Writs other than Government Service upto the year 2010 for Orders, Admission and Hearing including Bunch Cases, and</p> <p>(b) All Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments upto the year 2010 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
16	Hon. Vishnu Chandra Gupta, J. (Court No. 8)	<p>Fresh Major Bail Applications (i.e. Bail Applications u/ss 302, 304, 304-B and 396 IPC) and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing.</p> <p>AND</p> <p>Criminal Appeals for the year 2007 and 2008 for Hearing.</p> <p><u>At 2:00 p.m.</u> : <u>Criminal appeals against acquittal in complaint cases</u> for Orders, Admission and Hearing/ Final Hearing including bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
17	Hon. Arvind Kumar Tripathi-II, J. (Court No. 12)	<p>Fresh Criminal Revisions, Criminal Writs, Habeas Corpus Writs and Matters u/s 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases</p> <p>AND</p> <p>Criminal Appeals from the year 2011 for hearing.</p> <p><u>At 2:00 p.m.</u> : <u>Cases related to rape, murder, kidnapping and dacoity</u> for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
18	Hon. Saeed-uz-Zaman Siddiqi, J. (Court No. 14)	<p>Fresh First Appeals, Second Appeals, Rent Control Writs and all Civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

19	Hon. Anurag Kumar, J. (Court No. 13)	<p>Fresh all Bail Applications (except u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing AND Criminal Appeals for the year 2009 and 2010 for Hearing.</p> <p><u>At 2:00 p.m. :</u> Criminal appeals related to punishment upto two years for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter :</u> Final Hearing of matters starting from the oldest of this category.</p>
20	Hon. Zaki Ullah Khan, J. (Court No. 17)	<p>Fresh Criminal Appeals including Bail for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter :</u> Listed Criminal Appeals upto the year 2006 for Hearing/ Final Hearing including bunch cases and <u>Criminal Appeals in which accused persons are in custody.</u></p>

CHIEF JUSTICE
15-05-2013